

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 127/TT/2022

- Subject** : Petition for determination of tariff of the inter-State transmission lines connecting two states for the TSTRANSCO-owned transmission lines/system in terms of Commission's order dated 5.9.2018 in Petition No. 07/Suo-Motu/2017 and order dated 13.1.2020 in Petition No. 2/TT/2019 for inclusion in PoC Transmission charges for the period 2019-24 in accordance with the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019.
- Date of Hearing** : 29.5.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member
- Petitioner** : Transmission Corporation of Telangana Limited
- Respondents** : Transmission Corporation of Andhra Pradesh Limited and Anr.
- Parties present** : Ms. Swapna Seshadri, Advocate, TCTL
Shri Utkarsh Singh, Advocate, TCTL
Shri Fahad Khan, Advocate, KPTCL

Record of Proceedings

The order in the instant petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsel for the Petitioner submitted that the pleadings had been completed in the matter, and arguments were heard. She further submitted that the Petitioner had filed the rejoinder to KPTCL's reply and requested to issue the order on the basis of the information already on record.

3. After hearing the learned counsel for the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

